

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF SHRI S. N. YADAV  
COURT 37 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100266/2014	Abdul Hamid -President and Anr @ MA 96414--- Applicant Vs The State of Maharashtra and Anr--- Respondents	Devendra B Shukla
2	CRI APPEAL	100267/2014	Abdul Hamid President and Anr. @ MA 96514--- Appellant Vs The State of Maharashtra and Anr--- Respondents	Devendra B Shukla
3	CRI APPEAL	100059/2018	M/s. Immortal Infrastructure P. Ltd. Shakor Ahmed Jamaluddin Sayed@MA-220-18,BA-164-18-Aplnt. Vs The State of Maharashtra and S. M. Javed Hussein-Respdt.	Khan Fakhruddin
4	CRI M A	101695/2018	Dinesh Annarao Jadhav @ Appeal 532/18 -Aplnt. Vs Rekha Dinesh Jadhav and State of Maharashtra-Respdt.	M. H. Syed
5	CRI M A	100802/2019	Dinesh Annarao Jadhav@Appeal- 263-19-Aplnt. Vs Rekha Dinesh Jadhav-Respdt.	M. H. Syed, Shyamdhar
6	CRI M A	100958/2019	Pralad D. Jadeja @ Appeal 314-19 @ BA 878-19 - Appellant Vs Prime International - Respondent	Jagdish B. Choudhury
7	CRI M A	102573/2019	Bhupendra Chudgor @ Appeal 776- 19 - Appellant, Org. Respondent Vs State of Maharashtra and Varsha Chudgor	Prashant Parsurampururia
8	CRI REV APP	101139/2019	The State - Trombay P. Stn.-Aplcnt. Vs Pandharinath Jayaram Patil- Accused/Respdt.	P. P.
<b><u>HEARING</u></b>				
9	SESSIONS CASE	101170/2019	The State of Maharashtra - Park Site APP Police Station Vs Harish Ramchandra Katrat and Ors. 03	

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10	CRI M A	102485/2019	Nitin Shantinath Chati @ Rev. --19 - Applicant Vs The State of Maharashtra - Nehru Nagar Police Station - Respondent	Vikas Salvi And Ass.
11	CRI M A	102511/2019	Mohd. Fasiuddin Mohd. Imtiazuddin - Applicant Vs The State of Maharashtra- EOW-I, Mumbai	Yash Associates (Dilip H. Shukla)
12	ABA	101823/2019	Chitra Salunkhe Vs State Mulund Police Station	Rizwan Merchant
13	ABA	101861/2019	Kamran Shaikh Vs State Mulund Police Station	Rizwan Merchant And Associates
14	SESSIONS CASE	102040/2019	The State of Maharashtra - CSMT Rly. Police Station Vs Sammer Madan Bishwas	APP
15	M A IN ABA	100025/2020	Hitendra Vadilal Shah And Anr. Vs State EOW Unit II	Yash Associates
16	M A IN ABA	100026/2020	Suresh Dhanraj Jain And Anr. Vs State EOW Unit II	Yash Associates
17	CRI REV APP	100198/2020	Ishwar Gulab Naik @ MA 323/20 --- Applicant Vs Stsate and Mr. Prakash Vasant Kurvey --- Respondents	Rishi Bhuta
18	CRI M A	100522/2020	Pradeep Pramod Shrivastava and others in Revision---/20 @ MA 522/20 --- Applicants Vs State and Tanu Deepakkumar Shrivastava --- Respondents	Vishwajeet Kotibhaskar
19	CRI M A	101121/2020	Dineshprasad Kashyap in BA 1116/2020 - Applicant. Vs State - Parksite Police Station - Respondent.	Vaibhav S. Sonawane
20	CRI BAIL APPLN	102087/2020	Rahim Rehmat Khan - Applicant. Vs State - Pant Nagar Police Station - Respondent.	Anjali R. Awasthi.

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21	CRI BAIL APPLN	102122/2020	Suraj @ Kancha Chetre - Applicant. Vs State -Bhandup Police Station - Respondent	Sukrut Mhatre
22	CRI BAIL APPLN	102197/2020	Mohd. Shakeel Mohd Rafeeq Sayyed @ Chikna --- Applicant Vs The State of Maharashtra - Park Site Police Station --- Respondent	Nilesh R. Garud
23	ABA	101363/2020	Mansukhlal Keshavji Gala Vs The State of Maharashtra Through EOW, General Cheating - I	Yadav P. R.
24	CRI BAIL APPLN	102286/2020	Sonika Varshney --- Applicant Vs The State of Maharashtra - Mulund Police Station --- Respondent	Asghar Khan and Associates
25	CRI BAIL APPLN	102311/2020	Adil Iqbal Tezabwala Vs State Of EOW Unit 2	Saurabh B Rane
26	ABA	101458/2020	1. Mohd. Amir Nijam Shah, 2. Suryanath Ram Aasare Prajpati Vs State Government - Ghatkopar Police Station	Arjun Chaudhary
<b><u>EVIDENCE PART HEARD</u></b>				
27	SESSIONS CASE	100083/2013	The State Chembur P.S. Vs Vishnu Ranuji Khare and ors.	
28	SESSIONS CASE	100153/2013	The State Mankhurd P.S Vs Nijamuddin Tahrudin Shikh @ 2	
<b>Sub Matter: SESSIONS CASE/0100028/2015</b>				
29	SESSIONS CASE	100332/2018	STATE GOVERNMENT Shivaji Nagar Police Station Vs Jyoti @ Zoya Jalakarnayan Khan	
<b><u>EVIDENCE</u></b>				
30	SESSIONS CASE	100028/2015	The State Mankhurd P.S Vs Sardar Vikram Yadav and Sandip Vikram Yadav	

**( Main Matter SESSIONS CASE/0100153/2013)**

**ORDER**

**CITY CIVIL AND SESSION COURT MUMBAI  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
31	CRI BAIL APPLN	102126/2020	Baburao Mahadev Tour --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	B. M. Choure
<b>DOCUMENTS</b>				
32	CRI BAIL APPLN	102056/2020	Prakash Gopal Jadhav - Applicant. Vs State -Ghatkopar Police Station - Respondent.	Asif Shaikh
<b>REPLY/SAY</b>				
33	CRI REV APP	101119/2019	Qamruddin Naeemuddin Shaikh - Applicant (Accused No. 1) Vs State of Maharashtra - Antophill Police Station - Complainant	Rajesh P. Khobragade
34	CRI M A	100591/2020	Ciril Paul Prasadrao Dalvi --- Applicant Vs The state of Maharashtra - Vikhroli Police Station --- Respondent	B. M. Waghamre
35	SESSIONS CASE	100480/2020	The State of Maharashtra Through Dadar Railway Police Station Mumbai Vs Shekhar Vijay Shinde	PP
36	SESSIONS CASE	100482/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde and Anr	PP
37	SESSIONS CASE	100484/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
38	SESSIONS CASE	100485/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
39	SESSIONS CASE	100483/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde	PP
40	CRI BAIL APPLN	102271/2020	Sanjiv Ved Malik --- Applicant Vs The State of Maharashtra - E. O. W. Banking I --- Respondent	Prasanna Bhangale

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41	CRI BAIL APPLN	102283/2020	Dhawanish S/o. Arvindbhai Shah --- Applicant Vs The State of Maharashtra - E.O.W. Wing --- Respondent	Ashok M. Saraogi
<b>APPEARANCE</b>				
42	SESSIONS CASE	101268/2019	The State of Maharashtra -RAK Marg Police Station Vs Shamim Kabir Khan and Ors. 03	APP
43	SESSIONS CASE	101292/2019	State of Maharashtra -R.A.K. Marg Police Station Vs Mohan Sudam Wadekar and Ors. 05	APP
44	SESSIONS CASE	101366/2019	The State of Maharashtra - Trombe Police Station Vs Vishwas Tulshiram Tambe and Ors. 21	APP
45	SESSIONS CASE	101407/2019	The State of Maharashtra - Agripada Police Station Vs Nisar Chhediniyamat Khan	APP
46	SESSIONS CASE	101475/2019	The State of Maharashtra - Mulund Police Station Vs Sushil Sakharam Sangare	APP
47	SESSIONS CASE	101561/2019	The state of maharashtra - Chunabhatti police station Vs Kumarsen Karupswami Harijan and others 01	PP
48	SESSIONS CASE	101581/2019	The State of Maharashtra - Pant Nagar Police Station Vs Karan Ravindra Samant	APP
49	SESSIONS CASE	101591/2019	The State of Maharashtra - Cuff Parade Police Station Vs Dhananjay Haribhau Bardade and Ors. 16	APP
50	SESSIONS CASE	101940/2019	The State of Maharashtra - Mankhurd Police Station Vs Vicky Sunil Shinde and others 06	APP

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51	SESSIONS CASE	100481/2020	Dadar Railway Police Station Vs Shekhar Vijay Shinde @ Anr.	PP
52	CRI REV APP	100446/2020	Azimuddin Allauddin Khan - Applicant. Vs State - RCF Police Station - Respondent.	S.R. Kanojia
<b><u>STEPS</u></b>				
53	CRI M A	100799/2020	Bhanuben Chudgor --- Applicant Vs State and Varsha Chudgor --- Respondents	Prashant Parsurampururia
<b><u>PRODUCTION OF ACCUSED</u></b>				
54	SESSIONS CASE	101424/2019	The State of Maharashtra - Mankhurd Police Station Vs Vinayak @ Vinod Raja Gauda	APP
55	SESSIONS CASE	102015/2019	The State of Maharashtra - Kurla Rly. Police Station Vs Rakesh Dharamsing Rod	APP
<b><u>REPORT</u></b>				
56	CRI M A	100393/2020	Premkumar Bhagwanlal Patwa in Appeal----20 @ MA 392-20 - Applicant Vs Ashadevi Premkumar Patwa and The State - Respondent	D G Gujral
57	ABA	101438/2020	Sunita Sharad Barve Vs Parksite Police Station	J.H. Kuril

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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100109/2017	Vitthal Madhav Rao Telang-Aplnt. Vs Sharad Krishna Bhagat and State of Maharashtra-Respdt.	S. B. Singh
2	CRI APPEAL	100264/2019	M/s. Varsha Corporation Ltd. @ MA 806-19 @ BA 730-19 - Appellant (Org. Accused) Vs State of Maharashtra and Mr. Rajendra M. Shah - Respondent	N. P. Rajwani
3	CRI APPEAL	100265/2019	M/s. Varsha Corporation Ltd.@MA-80-19,BA-731-19-Aplnt. Vs State of Maharashtra and Shewta R. Shahh Through Rajendra M. Shah-Respdt.	N. P. Rajwani
4	CRI APPEAL	100343/2019	Jinesh Kushalsingh Choudhary@MA-104-19,BA-954-19-Aplnt. Vs Surendra Kumar K. Jain and State of Maharashtra-Respdt.	Hitesh V. Jain
5	CRI APPEAL	100394/2019	Mohd. Ali Moos Chhatiwala @ MA 1254-19 @ BA 1184-19 - Appellant, Org. Accused Vs Munaf Mohmmmed Quresi and The State of Maharashtra - Respondent, Org. Complainant	S. S. Salgaonkar and V. V. Sable
6	CRI APPEAL	100703/2019	Shailesh Amaratlal Gohil @ MA 2266-19 @ BA 2250-19 - Appellant (Or. Accused) Vs Uttamchand Ratanchand Kankaliya and State of Maharashtra - Respondent	Ashwin R. Rana
7	CRI APPEAL	100780/2019	Abdul Qayyum Shobat Ali Khan @ MA 2592-19 @ BA 2554-19 - Appellant Vs Anand Nirmal More and The State of Maharashtra - Respondents	Shabbir Ahmed Momin and Neelam Kanojia
8	CRI APPEAL	100793/2019	Heena Raees Shaikh@MA-2642-19@-A-2606-19-Aplnt. Vs Kulsum Haji Ahmed Shekhani and State of Maharashtra-Respdt.	F .R. Shaikh
9	CRI APPEAL	100836/2019	Dr. Anuj Saxena @ MA 2781-19 @ BA 2730-19 - Appellant, Org. Accused Vs Harsha Doshi and State of Maharashtra - Respondent	Dinesh Kumar A. Dubey

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10	CRI REV APP	101379/2019	Rohidas Nirbhavne -- Applicant Vs Shobha Savaliram Ughade and The State of Maharashtra	Vedraj R Pal
11	CRI APPEAL	101018/2019	Swapnil Krishna Rane @ MA 3328/19 -- Appellant Vs Pradnya Swapnil Rane and The State of Maharashtra --- Respondent	Harshada A Disale
12	CRI REV APP	100244/2020	Union of India - through Mr. Devinder S. Maan ---- Applicant Vs Nisar P. Aliyar and State --- Respondents	R. K. Pathak
13	CRI M A	100795/2020	Salim Rafik Sarang- in Revison ---/20, @ MA 796/20 - Applicant. Vs Delta Lens Pvt. Ltd. - Respondents.	Sahim D. Ansari.
14	CRI M A	100796/2020	Salim Rafik Sarang- in Revison ---/20, @ MA 795/20 - Applicant. Vs Delta Lens Pvt. Ltd. - Respondents.	Sahim D. Ansari.
<b><u>HEARING</u></b>				
15	CRI REV APP	101391/2019	Upasana Vijay Mishra @ MA 3235-19 -- Petitioner Vs The State of Maharashtra and Priyanka Prashant Mishra -- Respondents	Sanjay P Shinde and Yogesh D Katira
16	CRI BAIL APPLN	100751/2020	Krishna Hanumant Dandu and others in appeal ----/20 @ MA 781/20 @ MA 782/20 -- Appellants Vs The State of Maharashtra - Tilak Nagar Police Station --- Respondent	S. H. Tiwari
17	CRI M A	100781/2020	Krishna Hanumant Dandu and others in Appeal ----/20 @ MA 782/20 @ BA 751/20 -- Appellants Vs The State of Maharashtra - Tilak Nagar Police Station --- Respondent	S. H. Tiwari
18	CRI M A	100782/2020	Krishna Hanumant Dandu and others in Appeal ---/20 @ MA 781/20 @ BA 751/20 -- Appellants Vs The State of Maharashtra - Tilak Nagar Police Station --- Respondent	S. H. Tiwari
19	ABA	101421/2020	Gautam Jashnani Vs State EOW	Prasann Bhangale

**EVIDENCE PART HEARD**



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20	SESSIONS CASE	100101/2013	The State RCF P. St. Vs Pravin Bajinath Gupta and 7 ors	
21	SESSIONS CASE	100237/2013	The State Nagpada P. Stn. Vs Vicky Rajesh Edke and anr.	
22	SESSIONS CASE	100246/2017	WADALA T T POLICE STATION. Vs NINAD @ LADU ASHOK TARIBAGAL AND ORS.03	
<b><u>EVIDENCE</u></b>				
23	SESSIONS CASE	101159/2013	The State Kherwadi P.S Vs MAHESH LAXMAN DESHPAKA.	
<b>Sub Matter: SESSIONS CASE/0100105/2016</b>				
24	SESSIONS CASE	100105/2016	THE STATE OF KHERWADI POLICE STATION. Vs KHAWAJA MOHD. SHAIKH @ BABLU AND ORS.02	
<b>( Main Matter SESSIONS CASE/0101159/2013)</b>				
25	SESSIONS CASE	100477/2016	THE STATE OF DEONAR POLICE STATION. Vs IRFAN @ CIRCIT ZULFEKAR SHAHA AND ANOTHER 01	
26	SESSIONS CASE	100385/2017	The Mahim Police Station Vs Yusuf Mohammed Shaikh	
27	ECA SPL CASE	100022/2019	The State of maharashtra - Navghar police PP station Vs Abdul Gani Mohd. Mustafa Choudhary (Abated) and ors 4	
<b><u>CHARGE</u></b>				
28	SESSIONS CASE	100079/2014	DCB CID UNIT-11 Vs JAGDISH CHANDRKANT LAD AND ORS.10	
29	SESSIONS CASE	100096/2014	The State DCB CID Unit XI Vs Matesh Arun Khatavkar and others	
30	SESSIONS CASE	100615/2015	The State of Azad Maidan Police Station Vs Kumar Suresh Shah	
31	SESSIONS CASE	100134/2016	THE STATE OF MULUND POLICE STATION. Vs KARTIK PRAVIN GALA AND ORS.02	

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32	SESSIONS CASE	100170/2016	ANTOP HILL POLICE STATION Vs LAVESH ARUN KHARAT	
<b>Sub Matter: SESSIONS CASE/0100061/2017</b>				
<b><u>ORDER</u></b>				
33	CRI BAIL APPLN	100697/2020	Parshuram Maruti Bandal @ Babu --- Applicant Vs The State of Maharashtra - Parksite Police Station -- Respondent	Prakash V. Vare
34	CRI REV APP	100385/2020	Bahadursingh B. Rathod - Applicant. Vs Bhagwanaram N. Rabari and State - Respondents.	Tarun Sharma.
<b><u>REPLY/SAY</u></b>				
35	CRI M A	103235/2019	Upasana Vijay Mishra @ Revn 1391-19 -- Petitioner Vs The State of Maharashtra and Priyanka Prashant Mishra -- Respondents	Sanjay P Shinde and Yogesh D Katira
36	CRI BAIL APPLN	102111/2020	Dattaram Vitthal Jadyar - Applicant. Vs State - Pantnagar Police Station - Respondent.	Rupali Khale.
<b><u>APPEARANCE</u></b>				
37	SESSIONS CASE	100142/2019	The State of Maharashtra - Dharavi Police Station Vs Nagesh Kumraya Kodam and Ors.	APP
38	SESSIONS CASE	101735/2019	The State of maharashtra - Malbarhill police station Vs Kalpit Jayantibhai Choksi and othrs 1	PP
39	SESSIONS CASE	100213/2020	The State of Maharashtra - Wadala Rly. Police Station Vs Mohammad Rahim Mohammad Sharif Ansari	PP
40	SESSIONS CASE	100337/2020	The State of Maharashtra - Tilak Nagar Police Station Vs Suraj Sumit Gaikwad	PP
41	CRI M A	100826/2020	Rajesh Maruti Kamble in Revn ----/20 --- Applicant Vs State abd Papatbhai Sanghavi --- Respondents	Rajesh P. Khobragade

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42	CRI BAIL APPLN	102138/2020	Shailesh Dattaray Jadhav --- Applicant Vs The State of Maharashtra - Parksite Police Station --- Respondent	Prashant M. Patil
43	CRI M A	101285/2020	M/s. Rapid Engineering Co. Pvt. Ltd. and Anr. in Revn---/2020 --- Applicant Vs Income Tax Department - through Mr. Raghav Gupta and State --- Respondents	Swapnil R. Chopade
44	CRI BAIL APPLN	102239/2020	Anita Shankar Kirdat - Applicant. Vs State - EOW - Respondent.	Sawalkar and Associates Law Firm
45	CRI BAIL APPLN	102265/2020	Rauf Shabbir Shah --- Applicant Vs The State of Maharashtra - Ghatkopar Police Station --- Respondent	Samadhan Uttam Salane
<b>STEPS</b>				
46	CRI APPEAL	100411/2019	Phiroz Ahammed S/o Abdul Latheif@@MA-1308-19,BA-1248-19-Aplnt. Vs Karkal Sayed Abdul Sattar-Respdt.	S. V. Vishwakarma
47	CRI APPEAL	100412/2019	Phiroz Ahammed S/o Abdul Latheif@@MA-1309-19,BA-1249-19-Aplnt. Vs Sayed Salman S/o Karkal Sayed Abdul Sattar-Respdt.	S. V. Vishwakarma
48	CRI APPEAL	100413/2019	Phiroz Ahammed S/o Abdul Latheif@@MA-1310-19,BA-1250-19-Aplnt. Vs Sayed Salman S/o Karkal Sayed Abdul Sattar-Respdt.	S. V. Vishwakarma

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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100137/2020	Laxman Haran Kole @ MA 429/20 --- Appellant Vs The State of Maharashtra - Gamdevi Police Station --- Respondent	Shailesh S. Kharat
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100614/2015	The State of Vilas Vishwanath Dusane, Drugs Inspector Vs Ms. Liberal Pharmaceuticals	
3	CRI REV APP	100670/2016	Parshottam Singh - Applicant Vs Footarml H. Jain Proprietor of Sangeetha Graphics and The State of Maharashtra - Respondent	H. H. Nagi and Solanki Chaula
4	CRI REV APP	100671/2016	Satwantkaur - Applicant Vs Footarml H. Jain Proprietor of Sangeetha Graphics and The State of Maharashtra - Respondent	H. H. Nagi and Solanki Chaula
5	CRI REV APP	101081/2016	M/s. Siddhivinayak Developers Vs Mr. Jayantilal Raghunath Doshi and The State of Maharashtra	J. P. Mishra
6	CRI M A	100799/2019	Mohd. Sakib Sartaj Hussain Shaikh@Sam@Samir@Appeal---19-Aplcnt. Vs The State of Maharashtra-Nirmal Nagar P. Stn.-Respdtd.	Sabnam Shaikh
7	CRI M A	101135/2019	Jehangir Hussain Sheikh-Aplcnt. Vs State of Maharashtra and Mohammed Jamal Mustafa Ansari-Respdts.	Madan Gupta
8	CRI REV APP	101047/2019	Dr. Rajesh Madhukar Adhav @ MA 2453- 19 - Applicant, Org. Accused Vs Dashrath Gundu Redekar and The State of Maharashtra - Respondent, Org. Complainant	J. H. Kuril and Chandan Yadav
9	CRI M A	102987/2019	Deven Mehta in BA- 1692-19 Vs Yogesh Shaha	Ganesh and Co
10	ABA	101422/2020	Thekkemazhuvengeri A. Geogekutty Vs State EOW Unit 9	Mukesh S Tiwari
11	ABA	101446/2020	Pratima Ramnaresh Singh And 2 Others Vs State Bhandup Police Station	Jacob David Manoharan And Associates

**STATEMENT US 313 CR.P.C.**

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12	SESSIONS CASE	100872/2016	The State Dongari Police Station Vs Sunilkumar Srinivas Kutty @ Kalya	
<b><u>EVIDENCE PART HEARD</u></b>				
13	SESSIONS CASE	100570/2015	The State V.B.Nagar Police Station Vs YOGESH DNYANDEO PAWAR	
14	SESSIONS CASE	100094/2016	THE STATE OF V.B. NAGAR POLICE STATION. Vs HRISHIKESH @ MONTU SUNIL SALUNKE	
15	SESSIONS CASE	100165/2017	MAHIM POLICE STATION. Vs KHALID ABDUL RAJJAK KAZI	
<b>Sub Matter: SESSIONS CASE/0100386/2017</b>				
16	SESSIONS CASE	100071/2017	V.B. NAGAR POLICE STATION. Vs KRISHNA SUDHIR SALUNKE	
17	SESSIONS CASE	100386/2017	The State Mahim Police Station Vs Yusuf Mehmood Shaikh @ Bichoo	
<b>( Main Matter SESSIONS CASE/0100165/2017)</b>				
18	SESSIONS CASE	1000602/2018	The State of Mahim Police Station Vs Fakrulla Amir Badshah Shaikh	PP
<b><u>EVIDENCE</u></b>				
19	SESSIONS CASE	100046/2010	State P. Stn. MIDC Vs Jaiprakash @ Bablu Lalbahadur Tiwari 3 Ors.	
<b>Sub Matter: SESSIONS CASE/0100288/2013</b>				
20	SESSIONS CASE	100205/2013	The State Mankhurd P.Stn Vs Sunil Suresh Menpal	
<b>Sub Matter: SESSIONS CASE/0100214/2016</b>				
21	SESSIONS CASE	100288/2013	The State MIDC P.Stn. Vs Manpuran @ Gama Laltaprasad Singh	
<b>( Main Matter SESSIONS CASE/0100046/2010)</b>				
22	SESSIONS CASE	100580/2013	The State Jogeshwari P. Stn. Vs Atif Mobin Ahmed @ Ansari and 4 Ors	
23	SESSIONS CASE	100581/2013	The State Jogeshwari P. Stn. Vs Atif Mobin Ahmed @ Ansari and 4 Ors	
24	SESSIONS CASE	100045/2015	The State Shivaji Nagar P.S Vs Nizamuddin Suleman Inamdar 2. Arvind Nemaji Bharati	

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S.No.	Case Type	Case No.	Title	Name of Advocate
25	SESSIONS CASE	100928/2015	The State of Sir. J.J.Marg Police Station. Vs Mohammed Akhtar Pyarekhan	
26	SESSIONS CASE	100035/2016	BUCULLA POLICE STATION. Vs MUNNA @ NUNAF SALIM SHAIKH AND ORS.02	
27	SESSIONS CASE	100214/2016	THE STATE OF MANKHURD POLICE STATION. Vs VINOD PHOOLCHAND GUPTA @ KAU AND ORS.02	
<b>( Main Matter SESSIONS CASE/0100205/2013)</b>				
<b>Sub Matter: SESSIONS CASE/0100542/2016</b>				
28	SESSIONS CASE	100091/2018	The State of Antop Hill Police Station Vs Smt. Manisha Ramesh Jawale <b>CHARGE</b>	
29	SESSIONS CASE	100947/2015	The State of Nehru Nagar Police Station. Vs RAMESHSINGH HARISINGH THAKUR.	
30	SESSIONS CASE	100325/2016	THE STATE OF RAK MARG POLICE STATION. Vs UMESH HARSUKLAL SHAH AND ANOTHER 01	
31	SESSIONS CASE	100061/2017	ANTOPHILL POLICE STATION. Vs SUNDAR TANGVEL DEVENDRA	
<b>( Main Matter SESSIONS CASE/0100170/2016)</b>				
32	SESSIONS CASE	100123/2017	The State Parksite Police Station Vs Ramji Dayashankar Tiwari	
<b>( Main Matter SESSIONS CASE/0100899/2014)</b>				
33	SESSIONS CASE	100276/2017	PYDHONIE POLICE STATION Vs RAHAT RASHID PATHAN AND ORS.02	
34	SESSIONS CASE	101082/2019	The State of of Maharashtra - Chunabhatti Police Station Vs Suresh Sahebrao Shelke and Ors. 01 <b>ORDER</b>	APP
35	ABA	101833/2019	Potlacheruvu Sureshkumar Vs State E O W	Priyanka Dubey
36	ABA	101834/2019	Mohammad Zakir Usman Vs State E O W unit ix	Priyanka Dubey
37	ABA	101835/2019	Sukesh Gupta Vs State E O W Unit ix	Sanjay Thakur

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38	M A IN ABA	100492/2019	Sukesh Gupta Vs State E O W unit IX	Sanjay Thakur
39	ABA	102108/2019	Suday Sharad Yelve And Anr. Vs State Bhandup Police Station	Law Competereconsultus
40	ABA	102272/2019	Ghanashyam Bajabhau Kadam Vs Navghar Police Station	S.G. Shirsat
41	M A IN ABA	100249/2020	The State of Maharashtra through EOW, Mumbai Vs P. Suresh Kumar	PP
42	M A IN ABA	100250/2020	The State of Maharashtra through EOW, Mumbai Vs Mohd. Zakir Usman	PP
43	M A IN ABA	100251/2020	The State of Maharashtra through EOW, Mumbai. Vs Sukesh Gupta	PP
44	CRI M A	101216/2020	Shaikhibibi Salim Shaikh and Anr. in Appeal ----/20 --- Applicants Vs The State of Maharashtra- D. B. Marg Police Station ---- Respondent	Shahid Iqbal
<b><u>REPLY/SAY</u></b>				
45	SESSIONS CASE	100648/2015	The State of Dharavi Police Station Vs Masum Anwar Shaikh	
<b>Sub Matter: SESSIONS CASE/0100083/2017</b>				
46	SESSIONS CASE	100083/2017	DHARAVI POLICE STATION. Vs MOHD. TOHIR RAHMAT KARIM SHAHA	
<b>( Main Matter SESSIONS CASE/0100648/2015)</b>				
47	SESSIONS CASE	100357/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Vinod Pokraj Makwana and Ors. 02	APP
48	CRI M A	100101/2020	Nitin Nathani Chavan - Applicant Vs The State of Maharashtra- EOW Unit II	Bharat Manghani and Hetal Jobanputra
49	ABA	100565/2020	Imran Qureshi @ Mohd.Imran Qureshi Vs The State Ghatkopar P.stn.	Afreen Shaikh
50	ABA	100566/2020	Bostan Samshad Ali Sayyed @ Sillu Vs The State Ghatkopar P.stn.	Afreen Shaikh
51	ABA	101287/2020	Abhay Pradip Sudan Vs State EOW	Dilip P Kamath

**APPEARANCE**

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52	CRI APPEAL	100002/2020	M/s. Ramgopal and Co. @ MA 4/2020 --- Appellant (Orig. Accused) Vs State and M/s. Ajay Steels	Vinayak H. Abhang
53	CRI APPEAL	100155/2020	Avdhoot Sadashiv Gite in Appeal----19 @MA 3161-19 -- Appellant Vs Shruti Avdhoot Gite -- Respondent	Sunil Malvankar
54	SPL.CASE	100833/2020	Asst. Registrar fo Companies, Vs Allied Digital Services Limited and other	
55	SPL.CASE	100834/2020	Asst. Registrar of Companies Vs Pancard Clubs Limited and other	
56	SPL.CASE	100835/2020	Asst. Registrar of Companies Vs Sahara Q Gold Mart Limited and other	
57	SPL.CASE	100836/2020	Assistant Registrar of Companies Vs Sahara Q Shop Unique Products Range Limited and Ors. 3	PP
58	CRI BAIL APPLN	102268/2020	Prashant Bhaurao Patil ---- Applicant Vs The State of Maharashtra - Bhandup Police Station --- Respondent	Nihal M. Mansuri
<b><u>AWAITING R AND P</u></b>				
59	CRI APPEAL	100773/2018	Shyam Shankar Gurav@BA 2381-18,B- -2382-18 Vs Income Tax Department-Respdt.	V. N. Shingnapurkar
60	CRI APPEAL	101029/2019	M/s Allied Saw Products -- Appellants Vs State through P.P. and Mr. Sushilkumar B. Jalan -- Respondents	I. A. Shaikh
<b><u>STEPS</u></b>				
61	CRI M A	100306/2020	Akash @ Asha Manohar Jogdand and other - Applicant Vs The State of Maharashtra - Mulund Police Station - Respondent	V K Chauhan
62	CRI M A	100307/2020	Soni Ravindra Chandaliya in BA 2673/2019 ---- Applicant Vs The State of Maharashtra - Mulund Police Station ---- Respondent	V. K. Chauhan
63	CRI APPEAL	100198/2020	Sachin Suresh Bhuwad - @ BA 614/20 -- Appellant Vs State - Antophill Police Station and Sachin Suresh Bhuwad --- Respondents	Sagar S. Tambe



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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100164/2014	Asha Tirthdas Bhagnari, Aplnt. Vs Omkarchand H. Kaushal, Resp.Org. Complnt.	Simi Salooja, Sunil Lalla, Preeti Mahanta
2	CRI APPEAL	100515/2016	Udaybahadur Rampalal Gupta - Applicant Vs The State of Maharashtra and Bhimashankar Sahakari Patpedhi Ltd. - Respondent	Prakash S. Jain, Mahaveer P. Jain
3	CRI APPEAL	100788/2016	Sameer Mahendra Chheda - Applicant Vs The State of Maharashtra and Dattatray Sambhaji Kamble - Respondent	Rekha M. Kasar
4	CRI APPEAL	100188/2017	Ranjeet Shankarrao Deshmukh - Applicant Vs The State of Maharashtra and Vinodkumar Prithviraj Kothari - Respondents	Pravina J. Kanani
5	CRI APPEAL	100682/2017	M/s Pujee Infotect@MA-1939/17,B- -1665/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
6	CRI APPEAL	100683/2017	M/s. Pujee Infotect @ MA 1940/17 @ BA 1666/17 Appellant Vs The State of Maharashtra and M/s. Impetus Infotech Through Mr. Vikas Shah - Respondent	Manoj R. Gowd
7	CRI APPEAL	100684/2017	M/s Pujee Infotect@MA-1941/17,B- -1667/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
8	CRI REV APP	100888/2019	Ramkumar L. Mistry@MA-2104-- 9-Aplcnt. Vs The State of Maharashtra and Nandkishor Ramchandra Bagade- Respdts.	A. K. Upadhyay
9	CRI APPEAL	100787/2019	Mohammed Hanif Mirza Khan - Appellant, Org. Respondent Vs Razia Hanif Khan and The State of Maharashtra - Respondent, Org. Complainant	Mohd. Muqim Khan, Mohd. Imran Ansari and Samina K. Ansari

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	CRI APPEAL	100788/2019	Surinderkaur Gurdipsingh Chass - Appellant Vs Gurdipsingh Dharamsingh Chass - Respondent	Satyaram R. Gaud
11	ABA	102091/2019	Jitesh Amritlal Vakharia Vs Pantnagar Police Station	Amin Solkar
12	ABA	102232/2019	Shrimati Deviben Veljipatel And Anr. Vs State Ghatkopar Police Station	Mohammad Idris Javid
13	CRI APPEAL	100307/2020	Humera Hasan Raza Siddiqui - Applicant. Vs Hasan Raza Izhar Alam Siddiqui - Respondent.	Satyaram R. Gaud.
<b>HEARING</b>				
14	CRI M A	103055/2019	Jinendra Ramesh Jain --- Applicant Vs The State of Maharashtra - EOW-I	Yash Asso.
15	CRI M A	103056/2019	Jinendra Ramesh Jain --- Applicant Vs The State of Maharashtra - EOW-I - --Respondent	Yash Associates
16	CRI M A	100242/2020	Vikas Laxman Sangwai in Revision----/20 ---- Applicant Vs The State of Maharashtra - EOW --- Respondent	Sandeep R. Karnik
17	CRI APPEAL	100143/2020	Punit Asthana --- Appellant Vs State - through P.P. and Shalini Asthana --- Respondents	Aditya Pratap and Associates
18	CRI M A	101185/2020	Sukur Suleman Shaikh in BA 961/2020 - --- Applicant Vs The State of Maharashtra - E.O.W. ---- Respondent	Rajeev Sawant
19	CRI BAIL APPLN	102118/2020	Vinod Kanhaiya More - Applicant. Vs State - Mulund Police Station - Respondent	Anjali Patil
20	CRI BAIL APPLN	102281/2020	Karim Shakil Shah --- Applicant Vs The State of Maharashtra - Sr. P.I. Vikhroli Police Station --- Respondent	Atul Kakade

**EVIDENCE PART HEARD**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
21	SESSIONS CASE	100744/2009	State P St Bhandup Vs Balwant Sardarsing Boliya 2 others	
22	SESSIONS CASE	100570/2014	The State Sakinaka P.S Vs Mehamoodali Abdul Majid Idrisi and others	SPP Solkar
23	SESSIONS CASE	100346/2016	THE STATE OF V.P. ROAD POLICE STATION. Vs RAJENDRAKUMAR HARIJAN RAMFAKIRE	
<b><u>EVIDENCE</u></b>				
24	SESSIONS CASE	100125/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. AARIF SAYED RIAZ SAYED	
25	SESSIONS CASE	100696/2016	The State Trombay Police Station Vs Aalakuvet Kaunder	
26	SESSIONS CASE	100820/2016	ANTOPHILL POLICE STATION. Vs AJAY PRABHAKAR CHABUKSWAR	
27	SESSIONS CASE	100295/2017	MAHIM POLICE STATION Vs SOHEL KASAM SHAIKH AND ORS.10	
28	SESSIONS CASE	101966/2019	The State of Maharashtra - Kurla Police Station Vs Sameer Sharfuddin Khan and others 05	APP
<b><u>CHARGE</u></b>				
29	SESSIONS CASE	100591/2016	SHIVAJI NAGAR POLICE STATION. Vs SHAKIR JALEEL SAYED AND ANOTHER 01	
30	SESSIONS CASE	100621/2016	L.T. MARG POLICE STATION. Vs VINOD NEMSI BHIMANI (ABATED) AND ORS.05	
31	SESSIONS CASE	1000651/2018	State of Maharashtra-B. K. C. P. Stn. Vs Talhath Koyum Tangal@Talat Baizal	APP
<b><u>ORDER</u></b>				
32	CRI BAIL APPLN	100530/2020	Firoz Abdul Salam Khan and other --- Applicant Vs The State of Maharashtra - Sr. Inspector - Ghatkopar P. STN --- Respondent	Jyoti D. More

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33	CRI M A	100758/2020	Altaf Kamar Khan --- Applicant Vs The State of Maharashtra Ghatkopar Police Station --- Respondent	Qureshi M.A.
<b><u>COMPLIANCE</u></b>				
34	CRI REV APP	100403/2020	Anand Kumar Tiwari - 2others --- Applicant Vs State and Mr. Gulam Dastagir Athaharali Sayyed and others --- Respondents	Jawahar and Associates
<b><u>REPLY/SAY</u></b>				
35	SESSIONS CASE	100711/2016	R.A.K.MARG POLICE STATION. Vs HIREN DILIP SHAH AND ORS.02	
36	CRI REV APP	100582/2019	Bank of India - Applicant Vs The State of Maharashtra - DCB, CID Unit XI - Respondent (Org. Accused)	Manish Singh
37	CRI REV APP	101337/2019	Naveen Kumar Hazari @ MA 2568-19-- Applicant -- Delay condoned Vs The State of Maharashtra - Antop Hill Police Station - Respondent	Hardik Vyas
38	CRI REV APP	101397/2019	Shreyans Himmatlal Kothari @MA 3107/19 -- Applicant Vs The State of Maharashtra - L.T. Marg P. STN. -- Respondet	S. S. Bhandary
39	CRI M A	100079/2020	Vinod Kumar Chaturvedi --- Applicant Vs The State of Maharashtra - EOW-I --- Respondent	Yash Associates
40	CRI M A	100080/2020	Vinod Kumar Chaturvedi - Applicant Vs The State of Maharashtra - EOW-I --- Respondent	Yash Associates
41	CRI M A	100509/2020	Roy Joseph Thomas - Applicant Vs The State of Maharashtra - EOW I, Mumbai - Respondent	Yash Associates
<b><u>APPEARANCE</u></b>				
42	SESSIONS CASE	100151/2017	B.K.C. POLICE STATION. Vs LIKHIT @ NIKHIT GOPAL SHETTY AND ORS.05	
<b><u>AWAITING R AND P</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
43	CRI APPEAL	100950/2019	Suresh Mudrak Mithwala and Anr @ MA 3167-19 @ BA 3032-19-- Appellant Vs The State of Maharashtra - Worli Police Station - Respondent	Girish C. Sawant
<b><u>PRODUCTION OF ACCUSED</u></b>				
44	SESSIONS CASE	1000570/2018	The State of Deonar Police Station Vs Tahir Khalil Khan	APP
45	SESSIONS CASE	101185/2019	The State of Maharashtra - Mankhurd Police Station Vs Bobby Gajanan Choursiya	APP
46	SESSIONS CASE	101467/2019	The State of Maharashtra - Antop Hill Police Station Vs Iqbal Ismile Shaikh @ Iqbal Hatela and ors. 02	APP
47	SESSIONS CASE	102016/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Rakesh Dharamsing Rod	APP
48	SESSIONS CASE	102017/2019	The State of Maharashtra - Kurla Rly. Police Station Vs Rakesh Dharamsing Rod	APP
<b><u>REPORT</u></b>				
49	SPL CRI MA	101737/2019	Securities and Exchange Board of India Vs Sahara Housing Investment Corporation Limited (SHIL) and Others	M/s. Law Point
50	M A IN ABA	100315/2020	State Of EOW Vs Premchand Ashok Mittal	P P
51	M A IN ABA	100316/2020	Darshak Krishnakant Buch Vs State Of Malund Police Station	Satyam R Dubey

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<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100685/2017	M/s Pujee Infotect@MA-1942/17,B- -1668/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
2	CRI APPEAL	100687/2017	M/s Pujee Infotect@MA-1944/17,B- -1670/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
3	CRI APPEAL	100688/2017	M/s Pujee Infotect@MA-1945/17,B- -1671/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
4	CRI APPEAL	100689/2017	M/s Pujee Infotect@MA-1946/17,B- -1672/17-Aplnt. Vs State of Maharashtra and M/s Impetus Infotech-Respdts.	Manoj R. Gowd, Kavita Durgapal
5	CRI APPEAL	100690/2017	M/s. Pujee Infotect @ MA 1947/17 @ BA 1673/17 Appellant Vs The State of Maharashtra and M/s. Impetus Infotech Through Mr. Vikas Shah - Respondent	Manoj R. Gowd
6	CRI APPEAL	100686/2017	M/s. Pujee Infotect @ MA 1943/17 @ BA 1669/17 Appellant Vs The State of Maharashtra and M/s. Impetus Infotech Through Mr. Vikas Shah - Respondent	Manoj R. Gowd
7	CRI APPEAL	100398/2018	Mahesh Walji Solanki - Appellant / Orig. Respondent Vs The State of Maharashtra and Mrs. Amusuya Mahesh Solanki - Respondent	Bhagyashree S. Mahajan
8	CRI BAIL APPLN	100878/2019	Pralad D. Jadeja @ Appeal 314-19 @ MA 958-19 - Appellant Vs Prime International - Respondent	Jagdish B. Choudhury
9	COMPANY PETITION	100020/2019	Serious Fraud Investigation Office Vs IF and FS Financial Services Ltd. and others 29	
10	ABA	102087/2019	Rajib Rathindranath Mukherjee Vs State EOW	M.V. Holamagi

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11	ABA	102155/2019	Ramesh Shivram Palav Vs State EOW	Rajendra Rathod
12	CRI M A	103246/2019	Rajnikant Robert Salvi in Revision- 1403/19 -- Applicant Vs The state of Maharashtra -- EOW -- Respondent	Kewal M. Barsagade
<b><u>HEARING</u></b>				
13	CRI REV APP	101154/2019	Kamlakar Ratnakar Shenoy - Applicant Vs State of Maharashtra and Mr. Madhukar Jawalkar - Respondent	Siddhi Bhosale
14	CRI M A	103374/2019	Neelkanth Gardens Cooperative Housing Society Ltd through Rajendra Surve - Applicant Vs Neelkanth Mansions and Infrastructure Private Limited - Respondents	Sandeep R Karnik
15	CRI REV APP	100236/2020	Union of India through Kadam Kumar@MA-532-20-Aplcnt. Vs Faraaz Akhtar Upletawal and State of Maharashtra-Respdt.	Anuradha Mane
16	CRI M A	100532/2020	Union of India through Kadam Kumar@Revn.236-20-Aplcnt. Vs Faraaz Akhtar Upletawal and State of Maharashtra-Respdt.	Anuradha Mane
17	CRI M A	100881/2020	The State of Maharashtra - Banking II EOW - Respondent Vs Waryam Singh - Applicant	SPP Foram Vora
<b>( Main Matter CRI BAIL APPLN/0100459/2020)</b>				
18	M A IN ABA	100229/2020	Gautam Purashottamdas Budhrani Vs Avikumar Dhondiram Dhule	Vikram Sutaria
19	M A IN ABA	100230/2020	Gautam Purashottamdas Budhrani Vs State EOW Unit II	Vikram Sutaria
20	CRI M A	101228/2020	Kunal alias Krunal Bhupendra Raval in BA 1077/2020 - Applicant. Vs The State of Maharashtra -Pantnagar Police Station - Respondent.	B.K. Barve
21	CRI BAIL APPLN	102075/2020	Vishal Murli Ghargawade - Applicant. Vs State - Bhandup Police Station - Respondent.	Mukund Mane

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22	ABA	101428/2020	Razak Yakub Khan Vs State Vikhroli Police Station	S M Anees
<b><u>EVIDENCE</u></b>				
23	SESSIONS CASE	100362/2017	NEHRU NAGAR POLICE STATION Vs IRFAN ANWAR SHAIKH @ HIPPO KALIYA AND ANOTHER 01	
24	SESSIONS CASE	100460/2017	GHATKOPER POLICE STATION. Vs ABDUL AFSAR SALAM KHAN AND ORS.02	
<b><u>CHARGE</u></b>				
25	SESSIONS CASE	100471/2015	The State of Deonar Police station Vs Abu Hurera Ansar Ahmed Shaikh @ Munna 2. Mohd. Shakil Sharafat Hussain Ansari @ Guddu @ Munna.	
26	SESSIONS CASE	100077/2017	SHIVAJI NAGAR POLICE STATION. Vs MOHD.DANISH MOHD. IQBAL QURESHI AND ANOTHER 01	
<b><u>ORDER EXH.</u></b>				
27	ABA	102186/2019	Ami Sunil Shah Vs EOW Police Station	Prasad D. Borkar
<b><u>REPLY/SAY</u></b>				
28	ABA	102262/2019	Binal S Koradia And 5 Others Vs State EOW	Yogesh Adhia
29	ABA	102263/2019	Vipul M Adhia Vs State EOW Unit 9	Jitendra Jain
30	SESSIONS CASE	100275/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs The State of Maharashtra - Azaruddin @ Aju @ Chuha Sarfuddin Siddhiqui and other 01	APP
31	CRI BAIL APPLN	101098/2020	STATE GOVERNMENT Vs SHANKAR KALIAPPA KOUNDER	
32	CRI BAIL APPLN	102151/2020	Bharat Rajaram Raut - Applicant. Vs State - Ghatkopar Police Station - Respondent.	S.A. Usmani.
<b><u>APPEARANCE</u></b>				



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33	SESSIONS CASE	100060/2015	The State Shivaji Nagar P.S Vs Mohd. Nadir Nabiulla Shaikh.	
34	SESSIONS CASE	100350/2019	The State of Maharashtra - N.M. Joshi Marg Police Station Vs Uttam Hanumant Patil	APP
35	SESSIONS CASE	100430/2019	The State of Maharashtra - Deonar Police Station Vs Hasif Ayub Khan	APP
36	SESSIONS CASE	101308/2019	The State of Maharashtra - Dongri Police Station Vs Hasan @ Hussainn suleman Taliya	APP
37	CRI M A	103065/2019	Sitaram M. Salvi in Appeal -----19 @ MA 3066-19 --- Petitioner Vs Ashvini Sitaram Salvi and State of Maharashtra -- Respondents	Nitin H. Sejpal
38	CRI M A	103066/2019	Sitaram M. Salvi in Appeal -----19 @ MA 3065-19 --- Applicant Vs Ashvini Sitaram Salvi and Stae of Maharashtra ----- Respondent	Nitin S. Sejpal
39	SESSIONS CASE	102084/2019	The State of Maharashtra - MRA Marg Police Station Vs Vikas D. Deshmukth and Others 06	
40	SESSIONS CASE	102103/2019	The State of Maharashtra - Bhandup Police Station Vs Sunil Ramchandra Bidlan and Others 02	APP
41	SESSIONS CASE	102106/2019	The State of Maharashtra - Dharavi Police Station Vs Ravichandran Raghvan Mudliyar	APP
42	CRI APPEAL	100051/2020	The State of Maharashtra - Worli Police Station @ MA 2682/19 - Appellant Vs Shubhada Sunil Vichare @ Shubhada Suresh Vichare - Accused, Respondent	P. P.
43	SESSIONS CASE	100144/2020	The State of Maharashtra - Kanjur Marg Police Station Vs Dattaram Dharma Palekar and others 07	APP

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF SHRI S. N. YADAV**  
**COURT 37 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 27-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
44	CRI M A	100406/2020	Gurudev Anil Kolabkar in Revision----/20 --- Applicant Vs Rajesh Sitaram Singh and State --- Respondents	K. C. Pandey
45	SESSIONS CASE	100314/2020	The State of Maharashtra - Vashi Railway Police Station Vs Irfan Farooq Qureshi	APP
46	CRI REV APP	100265/2020	M.G. Ramakrishna -- Applnt Vs The State of Maharashtra - G.B. CB CID -- Respondent	M/s. Consulta Juris
47	CRI REV APP	100266/2020	M.G. Ramakrishna -- Applnt Vs The State of Maharashtra - G.B. CB CID -- Respondent	M/s. Consulta Juris
48	CRI REV APP	100267/2020	S. N. Gokhale --- Applicant Vs The State of Maharashtra - G.B. CB CID -- Respondent	M/s. Consulta Juris
49	CRI REV APP	100268/2020	S. N. Gokhale --- Applicant Vs The State of Maharashtra - G.B. CB CID -- Respondent	M/s. Consulta Juris
50	CRI REV APP	100269/2020	V. P. Khurana ---- Applicant Vs The State of Maharashtra - G.B. CB CID -- Respondent	M/s. Consulta Juris
51	CRI BAIL APPLN	102235/2020	Shripad Govind Jere - Applicant. Vs State - EOW Mumbai - Respondent.	Rahul Deshmukh
<b><u>AWAITING R AND P</u></b>				
52	CRI APPEAL	100592/2019	Shriniwas Laxman Hegde @ MA 1890- 19 @ BA 1863-19 - Appellant (Org. Accused No. 6) Vs The State of Maharashtra - G.B. C.B. C.I.D. - Unit -II - Respondent (Org. Complainant)	Madan Varge
<b><u>STEPS</u></b>				
53	CRI BAIL APPLN	100323/2020	Tejas Lodya --- Applicant Vs The State of Maharashtra - EOW Unit-I -- Respondent	Yas Associates
54	CRI BAIL APPLN	100324/2020	Tejas Veji Lodaya --- Applicant Vs The State of Maharashtra - EOW unit-1 - -- Respondent	Yash Associates

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF SHRI S. N. YADAV  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
55	CRI BAIL APPLN	100325/2020	Tejas Velji Lodaya-Aplcnt. Vs State of Maharashtra-EOW Unit 1- Respdt.	Yash Assoc. (Dilip H. Shukla)
56	CRI M A	100392/2020	<b>REPORT</b> Premkumar Bhagwanlal Patwa in Appeal----20 @ MA 393-20 - Applicant Vs Ashadevi Premkumar Patwa and The State - Respondent	D G Gujral